

by the Bihar Police, who are in touch with their counterparts in Nepal. However, a full report has been called for from the Bihar Government.

ALLEGED MISUSE OF HARIJANS WELFARE FUNDS IN KERALA

5890. SHRI VASUDEVAN NAIR : Will the Minister of SOCIAL WELFARE be pleased to state :

(a) whether his attention has been drawn to the statement issued by the Kerala Government, contradicting the allegations made by the Deputy Minister of Social Welfare on the floor of Lok Sabha regarding the misuse of harijans' welfare funds ;

(b) whether Government of India have verified the two statements; and

(c) if so, whether Government propose to clarify the position ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL WELFARE AND IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI MUTHYAL RAO): (a) Government have seen press reports to this effect.

(b) and (c). The details relating to the use of funds in the Backward Classes Welfare Sector in Kerala are under examination.

MALPRACTICES BY MANAGEMENT OF HOMOEOPATHIC MEDICAL COLLEGE IN KERALA

5891. SHRI VASUDEVAN NAIR : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government have received any memorandum from the all India Homoeopathic Medical Association, Kottayam regarding certain malpractices of the management of the Athurasramam Homoeopathic Medical College, Sachivothamapuram, Kerala; and

(b) if so, whether Government propose to conduct an enquiry into the affairs of the college?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) Yes.

(b) The matter is under examination.

ACCOMMODATION FOR OUT-OF-TURN ALLOTTEES

5892. SHRI RAM CHARAN : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) the time by which the persons, who have so far been sanctioned out-of-turn allotments will be allotted Government accommodation ; and

(b) the reasons for the delay in providing to them out-of-turn accommodation already sanctioned?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBALSINGH): (a) and (b). From 1st may, 1967 to 31st May, 1968, 797 houses have already been allotted to government officers on out-of-turn basis.

Others who have been sanctioned such accommodation on out-of-turn basis are on the waiting list. They will be allotted houses as and when vacancies arise.

In order to ensure that other officers on the in-turn waiting list are also allotted accommodation, only 1/10th of the vacancies arising are now diverted for out-of-turn allotments.

RECRUITMENT OF INCOME-TAX INSPECTORS

5893. SHRI A. S. SAIGAL : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that an examination for direct recruitment of Income-tax Inspectors was held in July, 1966 and finally a panel list of about 15 candidates was prepared out of about 3000 candidates who appeared at the said examination in Delhi ;